

FORM NO. 21.

(SEC. RULE 114. )

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH, HYDERABAD.

~~Ex-Sub-CP.~~

IN

.....1776.....of 1997

.....M. Ali Raza, Rao, & another, applicant (s)  
Versus

.....The Chief Civil Controller.....

.....S. R. V. Jayaraman & 3 others, Respondent (s)

INDEX SHEET

Serial No.	Description of Documents and Dates.	Pages.
------------	-------------------------------------	--------

Docket Orders.

Interim orders

Order In MA (s)

Reply Statement

Rejoinder

Orders In (Final Orders)

1-1-98, 17620

Certified that the file is complete  
in all respects.

Signature of  
Dealing Hand.

(In Record Section)

Signature of S.O.

Part III and II  
Dated

P. Siva  
22/3/

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH, HYDERABAD.

O.A. No.

1776 / 1998.

M. Nizajana Rao & anot

(Applicant(s)).

VERSUS

The Chief Co-Op. Controller (12) Secy, Vijayawada &

3<sup>rd</sup>

Respondent(s).

Date	Office Note.	Order
<u>30.12.97</u>		<p>Mr. S. 1232/97 is allowed.</p> <p>JE HBSJP MC(J)</p> <p>SES</p>
<u>1/1/98</u>		<p>OA is disposed of with no cost rule orders on separate sheet.</p> <p>R HBSJP MC(J)</p> <p>D HRRN MC(A)</p>

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH : HYDERABAD  
ORIGINAL APPLICATION NO. 1776 /97.

M. Miryangar Rao gaur

(Applicants(s))

Union of India, Regd. By.

Chy. Comr. controller (TR) S. Chaitanya

Wojawad & Son

(Respondents(s))

The application has been submitted to the Tribunal by  
Sri K S Murthy Advocate/Party in  
person Under section 19 of the Administrative Tribunal Act.  
1985 and the same has been scrutinised with reference to the  
points mentioned in the check list in light of the provisions  
in the Administrative Tribunal (procedure) Rules 1987.

The Application is in order and may be listed for admission  
on \_\_\_\_\_

26/12/97  
Scrutiny Asst.

MA to be listed for

Amulya  
Deputy Registrar (Judl).

13. Has the Index of documents been filed and pagination done properly. *y*
14. Has the declaration as required by item No. 7 of form I been made. *y*
15. Have required number of envelops (file size) bearing full address of the respondents been filed. *y*
16. (a) whether the relief sought for, arise out of single cause of action. *y*  
(b) whether any interim relief is prayed for, *y*
17. In case an MA for condonation of delay is filed, is it supported by an affidavit of the applicant.
18. Whether this cause be heard by single Bench. *— no*
19. Any other points.
20. Result of the Scrutiny with initial of the Scrutiny clerk.

*May be, members pl.*

Scrutiny *(Signature)* Assistant.

Section Officer.

Deputy Registrar.

Registrar.

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

Diary No. 4217/97

Report in the Scrutiny of Application

Presented by Shri K. S. Murty, Adv. Date of Presentation

Applicant(s) M. M. Vangava, Rev & am

Respondent(s) Chief Exam Controller (TR) Secy  
Ministry of Railways & 303

Nature of Grievance Selection | Promotion

No. of Applicants 2 No. of Respondents 4

CLASSIFICATION

Subject..... No. 201  
19

Department Railways (No.)

1. Is the application in the proper form, (three complete sets in papers books form in two compilations). Y
2. Whether name description and addressed of all the parties been furnished in the cause title. Y
3. (a) Has the application been fully signed and verified. Y  
(b) Has the copies been duly signed. Y  
(c) Have sufficient number of copies of the application been filed. Y
4. Whether all the necessary parties are impleaded. Y
5. Whether English translation of documents in a language other than English or Hindi been filed. Y
6. Is the application on time, (See Section 21). Y
7. Has the Vakalatnama/Memo of Appearance/Authorisation bee filed. Y
8. Is the application maintainability. Y  
( W/s 2, 14, 18, or U/R 8 Etc.,)
9. Is the application accompanied IPO/DD, for Rs.50/- Y
10. Has the impugned orders original, duty attested legible copy been filed. Y  
*Min. legal order*
11. Have legible copies of the annexure duty attested been filed. Y
12. Has the applicant exhausted all available remedies. Y

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD.

INDEX

D.A.NO. 1776 OF 1997.

CAUSE TITLE M. N. Sajana Rao & anoth

VERBS.

M.C.C. (TR) Secy, Vijayawada & 30th

SL.NO.	Description of Documents	Page No.
1.	Original Application	1 to 6
2.	Material papers.	7 to 13.
3.	Vakalat	1
4.	Objection sheet	—
5.	Spars copies.	✓ (Crossed) (Four)
6.	Covers.	✓ 4 ✓

To direct the respondents to permit the applicants to appear in test and other selection process along with other eligible candidates and consequently promoting higher them to higher posts etc.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: HYDERABAD BENCH

Serials

AT HYDERABAD

O.A.NO. 1776 OF 1997

Selection / Promotion  
(20) p)

Between:

M.Niranjana Rao and another

...APPLICANTS

and

Chief Crew Controller (TR)  
S.C.Railway, Vijayawada and 3 others.

...RESPONDENTS

रेलवे / RAILWAY

CHRONOLOGICAL STATEMENT OF EVENTS

S.I.No.	Date/Year	E V E N T
1.	29.4.1997	R-3 call for applications from eligible candidates.
2.	30.5.97	Applications submitted by the applicants
3.	3.6.97	applications despatched from office of R-1
4.	5.12.1997	List of eligible candidates to appear for test
5.	10.12.1997	Representation
6.	15.12.1997	Proceedings of R-1 confirming the submission of forms
7.	22.12.1997	Representation to R-1
8.	4.1.1998	Written Test

Hyderabad,  
dt: 26.12.1997.

COUNSEL FOR THE APPLICANTS



Recd  
VTR/RS  
cc: S/Secy  
26/12/97

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: HYDERABAD BENCH  
AT HYDERABAD

O.A.NO. 1776 OF 1997

Between:

M.Niranjana Rao and another

...APPLICANTS

and

Chief Crew Controller (TR)  
S.C.Railway, Vijayawada and 3 others.

...RESPONDENTS

I N D E X

S.I.No.	Documents relied upon	Page Nos.	Annexure
1.	Original Application	1 to 6	
2.	Calling for applications dt. 29.4.1997	7 and 8	A-I
3.	List of eligible employees dt. 5.12.97	9	A-II
4.	Representation dt. 10.12.97	10	A-III
5.	Proceedings of R.I dt. 15.12.97	11	A-IV
6.	Representations and endorsements	12 and 13	A-V

Hyderabad,

*W.S.*  
COUNSEL FOR THE APPLICANTS

dt: 26.12.1997.

(4)

C A Petition filed U/R See 19 (ca) on A/cause list  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:: ADDITIONAL  
BENCH AT HYDERABAD

O.A No.776 OF 1997

Between:

1.M.Niranjan Rao,  
S/o Venkateswarlu, aged 42 years  
Traction Assistant(E.T.633),  
Vijayawada.

2.Shaik Jabbar,  
S/o Shaik Ghoush Shaheb, aged 31 years,  
Traction Assistant(E.T.631),  
Vijayawada.

.....Applicants

And

1.Chief Crew Controller(T.R)  
South central Railway,  
Vijayawada.

2.Divisional Railway Manager(personal)  
South central Railway,  
Vijayawada.

3.Chief Personal Manager,  
South central Railway,  
Vijayawada.

4.The General Manager,  
South Central Railway,  
RailNilayam, III floor,  
Secunderabad.

.....Respondents

1. Particulars of the applicant:

The details of the applicant is the same as stated in above cause list and the address for service of notices and process is that of his counsel M/s. K.S.Murthy, &K.Phaniraju advocates, 12-2-828/A/45/1, Ambagardens, Mehdipatnam, Hyderabad.

2. Particulars of the respondents:

The particulars of the respondents for service of all the notices are the same as that stated in the above cause list.

3

3. Particulars of the order against which the application is made.

The applicants are challenging the inaction of the respondents in not properly dispatching the applications of the applicants and thus failing to include the names of the applicants in the list of eligible candidates dtd.5-12-1997, depriving the applicants a chance to appear for the selection process, which includes the written test on 4-1-1998. & 11-1-1998.

4. Jurisdiction of the Tribunal:

The applicant declares that the subject matter of the application is within the jurisdiction of the Tribunal under the section 14 of the Administrative Tribunals Act, 1985.

5. Limitation:

The applicant further declares that the application is within the limitation prescribed in the section 21 of the Administrative Tribunals Act, 1985.

6. BRIEF FACTS OF THE CASE:

i) The applicants are working as Electric Traction Assistant, Driver in the pay scale of (950-1500) at Vijayawada. The first applicant joined the railways in 1979 as a khalasi and had the qualification of I.T.I. The second applicant joined the railways in 1988 as khalasi and completed I.T.I before joining the railways. Both the applicants qualified in the examination conducted by the authorities and obtained the in service diploma (mechanical)

ii) It is submitted that the applicants are eligible to be considered for promotion to the post of Assistant draftsman in various departments. The R.3 issued proceedings on 29-4-1997 inviting applications from the eligible employees to undergo the selection process to fill up the posts of Assistant draftsman, Senior draftsman, Head draftsman. Serving employees with qualifications of I.T.I. and diploma and who are in the scale 950-1500 and below were declared eligible to apply. The age limit was 45 years as on

.....3

1-5-1997. Both the applicants are eligible to appear for the test.

iii) It is further submitted that the applicants submitted the applications on 30-5-1997 to the post of Assistant draftsman, Senior draftsman in civil, mechanical, electrical and S&T departments at the office of R.1. The office of R.1. despatched the applicants' applications to the office of R.2 on 3-6-1997. The applications were then supposed to be sent to office of R.3. and the final list of eligible candidates was to be finalised. The applicants were under the impression that their names will be included in the list of eligible candidates who will have to appear for the written list. Both the applicants are drivers and are always on line.

iv) The applicants submit that on 5-12-1997, R.2. released the list of eligible employees who applied in response to the notification dtd. 29-4-1997. The applicants came to know about the list on 9-12-1997 and found that it did not contain the names of the applicants. The applicants made representation on 10-12-1997 to R.2. about the fact that their applications were forwarded to office of R.2. The applicants could not obtain leave to pursue the matter with various offices. The office of R1 issued proceedings on 15-12-1997 confirming the fact that the applications submitted by the applicants were forwarded to office of R.2. The cases of two other similarly placed employees were also cited by the authorities.

v), The applicants submit that inspite of repeated requests and visits by the applicants the authorities refused to trace their applications. It is reliably learnt that the applications of some of the employees of S&T employees were subsequently traced and they have been allowed to appear for the written test to be held on 4-1-1998 and 11-1-1998. To the mis fortune of the applicants the authorities did not trace the applications of the applicants to enable them to appear for the written test which is arbitrary, violative of Article 14 and 16 of Constitution of India.

vi) It is submitted that the applicant No.1. is aged 41 years and this is last chance for him to appear for the selection process and get a promotion as assistant draftsman and senior draftsman. The action of the authorities in misplacing the applications and preventing the applicants from appearing for the written test is being challenged in this O.A. There is no other reason for the non inclusion of the names of the applicants in the list dtd.5-12-1997. Many of the applicants colleagues' names are found in the 5-12-1997 list and the non inclusion of the applicants arbitrary and violative of Article14 of constitution of India. The office of R.1. again confirmed the forwarding of the applications by an endorsement on 22-12-1997 which is the proof of submission of application forms and unless this Hon'ble tribunal comes to the rescue of the applicants they will be left out of the selection process though they are fully qualified, which will cause irreparable loss and injury to the applicants.

#### 7. Main Relief sought

In view of the facts stated in para6 above the applicant herein prays that this Hon'ble tribunal may be pleased to direct the respondents herein to permit the applicants to appear for the written test to be held on 4-1-1998 for the post of Senior Draftsman in the Mechanical Civil, Electrical and S&T departments and the test on 11-1-1998 for the post of Assistant draftsman in the Mechanical Civil, Electrical and S&T departments , along with other similarly placed employees as stated by R.2 in the proceedings on 5-12-1997 and subsequently declare the results of the applicants and call them for viva-voce on their qualifying in the written test, consequently promoting them to the higher posts on their success in the selection process and pass such other order and orders as this Ho'ble Tribunal may be pleased in the interests of justice.

8. Interim relief

Pending the disposal of the main O.A this Hon'ble tribunal may be pleased to direct the respondents to permit the applicants to appear for the written test to be held on 4-1-1998 for the post of Senior Draftsman in the Mechanical Civil, Electrical and S&T departments and the test on 11-1-1998 for the post of Assistant draftsman in the Mechanical Civil, Electrical and S&T departments , along with other similarly placed employees as stated by R.2 in the proceedings on 5-12-1997 and subsequently declare the results of the applicants and pass such other order orders as this Hon'ble tribunal may be pleased in the interests of justice.

9. Details of the remedies exhausted

The applicants submit that inspite of their representations on 10-12-1997 and repeated inquiries and oral representations the respondents have not traced the applications of the applicants and permit them to appear for the written test on 4th and 11 th January 1998 and no other statutory remedy is available to them except to approach this Hon'ble tribunal by filing this O.A.

10. Matter not pending before any other courts etc

The applicant further declares that the subject matter of this O.A. is not pending before any court of law or any other authority or any other bench of central administrative tribunal.

11. Particulars of the postal order in respect of the application fee:

- i) No. of the postal orders: 875 915 916 SP.O.R.C/D.D./Remover
- ii) Name of the post office: 22-12-97 821
- iii) Date of issue of postal orders:

(9)

v) Post office at which payable:

12. Details of the index

An index in triplicate containing the details of the documents to be relied upon is enclosed here with.

13. List of documents

All the documents relied upon are filed here with duly indexing the same.

\* M. Niranjan  
\* S. K. Jabbar

Signature of the applicants

VERIFICATION

We, the above applicants M. Niranjan Rao s/o venkateswarlu, 42 years the applicant no. 1 and Mr Shaik Jabbar, s/o S.G. Shaheb 31 years the second applicant do solemnly declare that the contents stated in para 1 to 13 are true to best of our knowledge, belief and information.

counsel for the applicants

signature of the applicants

\* M. Niranjan  
\* S. K. Jabbar

## SOUTH CENTRAL RAILWAY

Headquarters Office,  
Personnel Branch,  
Secunderabad.  
Date: 29-04-1997.

No. P.563/Sectt/Drg.

ALL CONCERNED.

Sub: Filling up of vacancies in Drawing cadre against DR Quota by serving employees in Civil, Mech., Elect. and S&T Departments.

....

Pursuant to the decision taken in the 8th (44th) PREM meeting held on 7.1.97, it is proposed to fill up the vacancies meant for DR/quota in the Drawing Cadre of Civil, Elect., Mech. and S&T Departments by calling applications from the serving employees on S.C.Railway possessing the requisite qualifications.

2. The number of posts to be filled in each category, department-wise with break-up, is furnished below:-

Depart- ment	Cate- gory	Grade (Rs.)	Number of posts					Total
			UR	SC	ST	OBC		
Civil Engg.	ADM	1200-2040	13	5	2	4		24
	SDM	1400-2300	7	3	2	2		14
	HDM	1600-2660	9	2	1	4		16
Mech.	ADM	1200-2040	6	2	1	3		12
	SDM	1400-2300	2	1	1	1		05
Elec.	ADM	1200-2040	7	2	2	3		15
	SDM	1400-2300	1	1	-	-		02
	HDM	1600-2660	1	-	-	1		02
S&T	ADM	1200-2040	10	2	2	5		19
	SUM	1400-2300	9	3	2	4		18
	HDM	1600-2660	3	-	-	1		04

3. Eligibility Criteria :-A) Educational Qualifications :

1) ADM (in all the Tech.Departments) -Minimum I.T.I. certificate in Draftsmanship (National Trade certificate by Govt.of India NCVT) in the respective discipline from recognised Institutes or equivalent, the course being of 2 years duration. Engg.Diploma holders in the respective discipline and holders of Diploma in Draftsmanship from recognised Institutes will also be eligible.

Contd....2

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AK  
KG

ii) SDM (Civil Engg. Dept.): Diploma of a recognised Engg. School/College.

SDM (Mech./Elec. Dept.): Diploma in Mech./Elec. Engg.  
SDM (S&T Dept.): Diploma in Mech./Elec./Electronics/  
Telecommunication Engineering.

iii) HDM (Civil Engg. Dept.): Degree in Civil Engg. of a recognised University.

HDM (Elec. Dept.): Degree in Mech/Elec. Engg.  
HDM (S&T Dept.): Degree in Elec./Electronics/  
Telecommunication Engg.

B) Age - Age shall not be above 45 years as on 1.5.97.

c) Employees-eligible to apply :

ADM: The serving employees who are one grade below, i.e. who are in scale Rs.975-1540/950-1500 and below can apply.

SDM: Employees who are working in Grade Rs.1200-2040 or in equivalent grade and below, can apply.

HDM: Employees who are working in Grade Rs.1400-2300 or in equivalent grade and below, can apply.

However they should possess the requisite education<sup>al</sup> qualification and within the age limit (45 years) for various post(s).

D) Duration of Training:

The successful candidates will have to undergo the prescribed period of training.

4. Mode of Selection :

The selection will be through written examination and /or viva-voce test and the syllabus etc. will be circulated while forwarding the list of eligible candidates. The selected staff shall also have to pass the requisite medical examination in Category Cee-II, in case the existing classification is below Cee-1-

5. All the Divisions/Units are advised to circulate this notification and invited applications from the employees fulfilling the eligibility criteria mentioned above on or before 6.6.97 and forward the applications in one bunch under a covering letter addressed to APO (Mech)/HQrs. to reach him on or before 16.6.97. It is the responsibility of the Divisions/Units concerned to ensure verification of the correctness of the details furnished by the employees in the application.

Encls:-As stated

Sd/-  
(V.CHELLAPPA)  
for Chief Personnel Officer.

TL  
PSL

(129)

SOUTH CENTRAL RAILWAY

No. /P.553/ Co.ord

DRM(P)/BZA  
Dated; 5.12.97

Sub:- Filling up of vacancies of 'D'han  
-direct recruitment quota by service  
in Civil Mech, S&T and Electrical Departments

--

The list of eligible employees applied in response to the notification issued vide this office letter of even No. dated 29.4.1997 is sent herewith. The staff may be advised to the following dates in each category as mentioned below:

1. SDM (S&T) : 4.1.1988 (FN)
2. SDM(Civil &Elect) 4.1.1998 (AN)
3. HDM (Civil&Elect) 10.1.1998 (FN)
4. HDM (S&T) 18.1.1998 (AN)
5. ADM (Civil, Mech,  
S&T) 11.1.1998 (AN)

The written examination will be conducted Railway English Medium High School, Vijayawada.

The syllabus for the above examination is shown below:

1. General English
2. General Knowledge
3. General Mathematics
4. Knowledge in Tracking of drawing
5. Applied Mechanics.

sd/--

Sr.Divisional Personnel Officer,  
Vijayawada.

Copy to: Sr.DEN/Co-ord/BZA /BZA  
Sr.DEE/IIRS/BZA  
AEN/DTTR/DEST/BZAR  
Dy.CE/C/BZA/SS/ Sr.DFO/BZA  
SSE/C&W/BZA SE/ BZA/  
SE/P.way/BZA, SE/P.WAY/KCC/  
SEE/RJY

The eligible staff have to attend written test in the concerned departments on the date indicated as per the list enclosed.

//true copy//

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AS

(10)

Vijayawada,

Dt/-/12-97.

Tc

The Sr.Divisional Personnel Officer,  
South Central Railway,  
V I J A Y A W A D A.

Respected Madam,

Sub:- Request for forwarding of application for the post of SDM against D.R. Quota by the serving employees. (ADM and SDM)

Ref:- 1) Your Letter No.B/P.563/Co-ord/dated 14-5-97.  
2) CPO/SC Ltr.No.8 P.563/Rectt/Drq. dt. 29-4-97.

-----

I submit the following few lines for your kind attention and for rendering justice.

In response to the notification issued by your office cited, under reference, I submitted the application along with required documents on 30-5-97. The same was forwarded to your office on 3-6-97 by CCL/Cls.Traction/BZA. The last date to receive the application is 16-6-97 as per the notification.

Now I came to know that my name is not included in the eligibility list issued by CPO/SC on 25-11-1997. My enquiries reveals that some of the applications are still in Sr.DPO's Office/BZA without forwarding. As the date of exam is fixed on 4-1-98, I request you kindself to send my application to CPO/SC to include my name in the list and allow me for exam on 4-1-98.

For no fault of mine, I am being punished by not allowing me for exam as the application is heldup in P.Branch.

I request your kindself to bestow personal attention in this case and render justice at the earliest. For which act of kindness, I shall ever remain grateful to you Madam.

Thanking you Madam,

Address:- M. NIVANJANulu

Yours faithfully,

*M. NIVANJANulu*

Ex-Ex T/1 ASST

(M. NIVANJANulu)

ET 633

CC/0/0214

Despatched on 3/6/97 as per Despatch Register

(Letter No: CCC/12/19 Dtd 30/5/97)

10/12/97

KSS

Q.M.R. 12/19/97 Dated 30/5/97  
Q.C.C. / T.R. / BZA / BZA

77

SOUTH CENTRAL RAILWAY

OFFICE OF THE  
CCCM/BZA

No. CC/BZA/19

dt: 16.12.1997

To

The  
BZA.

Sub:- Filling up of vacancies in Drawing cadre against  
direct quota by serving employees in civil Mech,  
Elect S&T Dept.

Ref:- C Sc.No.P563/RECTT/DRG dt.9.4.97  
This office letter of even No. No.30.5.97

Vide the above cited letter applications received from  
the following employees are forwarded herewith for further disposal  
in consideration. In this connection this office letter of even No.  
dt.30.5.97 may also be connected.

1. Sri S.K.Jabbar/Tr.Asst/631/BZA for ADM and SDM in Civil, Mech,  
Elect and S & T Depts.
2. Sri N.V.Satyanarayana,/Tr.Asst/ for Asst.Driver  
in Civil, Mech, Elect and S&T Department.
3. Sri S.V.A.Malleswara Rao,/Tr.Asst/EP/ for  
in Civil, Mech, Elect and S&T Dept.
4. Sri M.Niranjana Rao/Tr.Asst/Sr.No.633/ for ADM  
Encllr.

sd//  
C.C.C./T.R./S.C.Rly/BZA

//true copy//

r

ASR

(1294)  
Vijayawada,  
Dt. 22-12-97

FROM: M. NIRANJANA RAO

E.T.NO.  
ELEC. Tr. ASSISTANT DRIVER,  
V I J A Y A W A D A.

TO

THE CHIEF CREW CONTROLLER,  
ELEC. Tr. S.C.RLY,  
V I J A Y A W A D A.

Respected Sir,

Sub:- Forwarding of My Application for the Post of Sr. AND ASST.DRAFTSMAN in Civil, Electrical and Mechanical Departments against Direct Recruitment Quota by serving Employees.

Ref:- Lr.No.E/P-563/Co-ordination, dated 14-5-1997.

2) C.P.O./S.C.Lr.No.P-563 Recruitment/Drg.,  
dated 29-4-1997.

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In response to the Notification cited under reference, I submitted my applications along with the required attested documents on 30-5-97. The last date to receive the applications is 16-6-1997.

Now I came to know that my name is not included in the eligibility list for attending the Competitive Exam. on 4-1-1998 and 11-1-1998 issued by the C.P.O. on 25-11-1997.

I request you kindly advise on which date my applications are forwarded by Your Office for further disposal.

Thanking You Sir,

Yours faithfully,

*H. N. Niranjan Rao*  
Candidate submitted application on 30-5-1997  
Application received & Handed over  
from C.C.C. on 01-6-1997  
Mr. C.C.C. (M) dated 30/5/1997  
through Registration Register on  
03/6/1997.  
C.C.C. (M) dated 03/6/1997  
Searched & Verified on 22/11/1997  
Searched & Verified on 07/12/1997  
Chief Crew Controller (T.R.)  
M. N. Niranjan Rao,  
S.C.Rly, Vijayawada

*R. VSP*

13

Vijayawada,  
Dt. 22-12-97

FROM: SHAIK JABBAR

E.T.No. 631  
ELEC. Tr. ASSISTANT DRIVER,  
V I J A Y A W A D A.

TO

THE CHIEF CREW CONTROLLER,  
ELEC. Tr. S.C.RLY,  
V I J A Y A W A D A.

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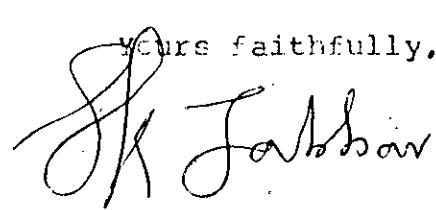
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I request you kindly advise on which date my applications are forwarded by your office for further disposal.

Thanking You Sir,

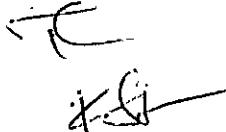
Carried out Submission  
application on 30/5/1997.

Yours faithfully,

Application forwarded /   
transferred to  
S.R.O./ASR with CEC (O) / Bus  
Crew. CEC / M / 19 at 30/5/1997.  
through Devalokh Registration  
on 03/6/1997 —

22/12/1997

Chief Crew Controller (T.R)  
S.C. Railway, VIJAYAWADA.



SOUTH CENTRAL RAILWAY

16

Office of the  
Divl.Railway Manager,  
Personnel.Branch,  
Vijayawada.

No.B/P.563/Co-ordn.

Dated: 31/12/97.

To  
Sri V.Rajeswara Rao,  
Standing Counsel for Railways,  
Central Administrative Tribunal,  
H Y D E R A B A D.

Sir,

Sub:- OASR. No.4217/97 filed by M.Niranjan Rao & another,  
Traction Assistants (CCC/TR/BZA) before CAT/HYB.

\* \* \*

It is informed that the subject O.A. is filed by Sri M.Niranjan Rao & another for not considering their applications for fillingup of the vacancies of Draftsman against Direct Recruitment Quota by serving employees in Civil, Mechanical, S & T and Electrical departments.

It is the contention of the applicants that inspite of submitting their applications well within time, they have not been considered for written test as per CPO's/SC letter dated 25/11/97 (eligibility list for written test).

The claim of the applicants has however been examined and after establishing the bonafides, their names which have been ~~incorrectly~~ inadvertently ~~were~~ omitted due to clerical error are included in the eligibility list for conducting written test on 4/10/11-01-1998. The same please be may submitted to the Hon'ble Tribunal.

Thanking You,

Yours faithfully,

Copy to: Law Officer/SC, ( /Sr.Divl.Personnel Officer,  
DY.CPO/Courts/SC S.C.Rly, Vijayawada.

for kind information and  
necessary action.

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.1776/97

Date of Order : 1.1.98

BETWEEN :

1. M.Niranjan Rao

2. Shaik Jabbar

.. Applicants.

AND

1. Chief Crew Controller (T.R.)  
S.C.Rly., Vijayawada.

2. Divisional Railway Manager (Personal),  
S.C.Rly., Vijayawada.

3. Chief Personal Manager,  
S.C.Rly., Vijayawada.

4. The General Manager,  
S.C.Rly., Rail Nilayam,  
III Floor, Secunderabad.

.. Respondents.

-----  
Counsel for the Applicants

.. Mr.K.S.Murthy

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

-----  
CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

-----  
O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

-----  
Mr.K.S.Murthy, learned counsel for the applicant and  
Mr.V.Rajeswara Rao, learned standing counsel for the  
respondents.

2. This OA is filed praying for a direction to the  
respondents to permit the applicants to appear for the  
written test to be held on 4.1.98 for the post of Senior

Jai

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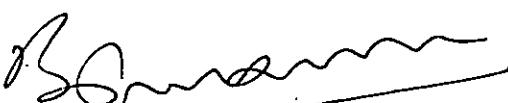
.. 2 ..

Draughtsman in the Mechanical, Civil, Electrical and S&T departments and the test on 11.1.98 for the post of Assistant Draughtsman in the Mechanical, Civil and Electrical Departments along with other similarly placed employees as stated by R-2 in the proceedings dated 5.12.97 and consequently declare the result of the applicant.

3. When the OA was taken up for admission hearing the learned counsel for the respondents produced the letter No. B/P.563/Co-ordn. dated 31.12.97 (this letter is taken on record) addressed to him. As per this letter the names of both the applicants have been included in the list ~~for~~ permitting them to appear for the written test to be held on 4.1.98/11.1.98. It goes without saying that the results will be declared in accordance with the rules after the written examination is over.

4. In view of the above no further orders are necessary in this OA. Hence the OA is disposed of. ~~with no order, as to costs.~~

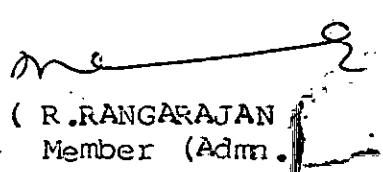
5. M.C.W.

  
( B.S. JAI PARAMESHWAR )  
Member (Judl.)

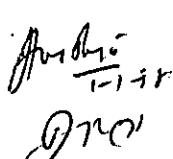
1.1.98

Dated : 1st January, 1998

(Dictated in Open Court)

  
( R.RANGARAJAN )  
Member (Adm.)

sd

  
JMC

Draughtsman in the Mechanical, Civil, Electrical and S&T departments and the test on 11.1.98 for the post of Assistant Draughtsman in the Mechanical, Civil and Electrical Departments along with other similarly placed employees as stated by R-2 in the proceedings dated 5.12.97 and consequently declare the result of the applicant.

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4. In view of the above no further orders are necessary in this OA. Hence the OA is disposed of. ~~with no order as to costs.~~

*certified to be true copy*  
Court Officer/Dy. Registrar  
Central Administrative Tribunal  
Hyderabad, Andhra Pradesh  
HYDERABAD BENCH

केन्द्र संचालन  
CASE NUMBER 04/1726  
दिनांक ११.१.१९९८  
Date of Judgment .....  
कॉपी बनाया गया तिथि .....  
Copy Made Read/ on .....  
11-1-98  
Court Officer (माध्य.) /Dy. Registrar (माध्य.)  
action Officer (J)/Dy. Registrar (माध्य.)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

Case No. 1776/97

Date of Order : 1.1.98

Parties:

1. M. Niranjan Rao

2. Sheikh Jabbar

.. Applicants.

...  
...  
...

1. Chief Crew Controller (R.R.)  
- C.Rly., Vijayawada.

2. Divisional Railway Manager (Personal),  
- C.Rly., Vijayawada.

3. Senior Personal Manager,  
- C.Rly., Vijayawada.

4. ... General Manager,  
- C.Rly., Rail Nilayam,  
3rd floor, Secunderabad.

.. Respondents.

Counsel for the Applicants

.. Mr. K.S. Murthy

Counsel for the Respondents

.. Mr. V. Rajeswara Rao

Decided:

RETD. SRI R. RANGARAJAN : MEMBER (ADM.)

RETD. SRI V. R. S. SAI PRASADHAK : MEMBER (COUNCIL)

---  
C E D E R

As per Hon'ble Shri R. Rangarajan, Member (Adm.) X

Mr. K.S. Murthy, learned counsel for the applicant and  
Mr. V. Rajeswara Rao, learned standing counsel for the  
respondents.

2. This OA is filed praying for a direction to the  
respondents to permit the applicants to appear for the  
written test to be held on 4.1.98 for the post of Senior

Jai

D

..2..

Copy to:

1. The Chief Crew Controller(T.R),  
South Central Railway, Vijayawada.
2. Divisional Railway Manager, (Personnel),  
South Central Railway, Vijayawada.
3. Chief Personnel ~~RRRkam~~ Manager,  
South Central Railway, Vijayawada.
4. The General Manager, South Central Railway,  
Railnilayam, III Floor, Secunderabad.
5. One copy to Mr.K.S.Murthy, Advocate,CAT,Hyderabad.
6. One copy to Mr.V.Rajswara Rao,Addl.CGSC,CAT,Hyderabad.
7. One copy to D.R(A),CAT,Hyderabad.
8. One duplicate copy.

YLKR